NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/229/2016

NAME OF THE PETITIONER(S)

: The Oriental Insurance Company Limited

NAME OF THE RESPONDENT(S)

: M/s MRF Limited & 2 others

UNDER SECTION

: 58/59 of CA, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

I KAMAL AGK ANDL

CA- AK

2. T.K. SHASKAN

Pehnoren
Courselfrikespindet Luftet

ORDER

Shri Kamal Agarwal, representing Counsel for Petitioner present. T.K.Bhaskar, representing Counsel for Respondent present. Counsel for respondent has submitted final arguments. After hearing both of the parties, order is reserved.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)